

# TRADE MARKS REGISTRY

## AHMEDABAD

### OPPOSITION HEARING LIST FOR THE MONTH OF NOVEMBER-2016

#### DATE OF HEARING 08.11.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2472959/35	Opp. No. AMD-831863	Bhajanlal Sureshchand Sarraf, Ajmer / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2054561/05	Opp. No. AMD-815564	M/s. Indoco Remedies Ltd., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

#### DATE OF HEARING 10.11.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2290321/24	Opp. No. AMD-818227	M/s. Rangeela, Chennai / Mr. Ashok Kumar J. Daga Advocate, Chennai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2607196/05	Opp. No. AMD-832412	M/s. Kamaron Laboratories Ltd., Mehsana	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

#### DATE OF HEARING 15.11.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1851368/30	Opp. No. AMD-807851	M/s. Khodiyar Agri-Flour Mills Pvt. Ltd., Rajkot / M/s. T. C. Patel & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06

2.	2370172/31	Opp. No. AMD-831288	M/s. Shiv Sons, Kanpur / Mr. P. K. Arora, Agra	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
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**DATE OF HEARING 17.11.2016**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	959398/24	Opp. No. AMD-194158	M/s. G. D. Bansal & Associates, Jaipur  V/s  M/s. Ashima Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	959395/24	Opp. No. AMD-193160	M/s. G. D. Bansal & Associates, Jaipur  V/s  M/s. Ashima Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 22.11.2016**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1645672/30	Opp. No. AMD-761181	M/s. Kwaliti Industries, Gwalior / M/s. G. S. Rihwani & Co., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	950646/24	Opp. No. AMD-249790	M/s. Vimal Mills India, Jasol / M/s. Rajendra H. Bhansali, Ahmedabad  V/s  M/s. Kedia Fabrics, Balotra / M/s. Dev & Dev Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 24.11.2016**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	1154105/05	Opp. No. AMD-192401	M/s. Meghmani Organics Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2115213/05	Opp. No. AMD-815769	M/s. Neon Laboratories Limited, Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

**DATE OF HEARING 29.11.2016**

<b>Sr. No.</b>	<b>Application/ R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	2501357/24	Opp. No. AMD-837017	Shree Sanwariya Textiles, Surat / M/s. Superfastaction Regn. Service, Surat	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	2504131/05	Opp. No. AMD-835728	M/s. Tridoss Laboratories Pvt. Ltd., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

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